| Annexure-7 | | | | | | | | | | | | | | | |
|---|------------------|--------------------|---------------------------|-----------------|--------------|-----------------|--|-------------------|---------|----------|-----------|-------------------------------------|----------|------------|-------------|
| Name of the corporate debtor:Trans Globe Textiles Limited | | | | | | | Date of commencement of CIRP: 25.10.20 | | | | 21 | List of creditors as on: 09.11.2021 | | | |
| | | | | | | | | | | | | | | | |
| Operational creditors (Government Dues) | | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of o | | | of claim admitted | | | | Amount | Amount | Amount | Remarks, if |
| | | | Date of receipt of claim | Amount claimed | Amount | Nature of claim | Amount | Amount | Whether | % of | of | of any | of claim | of claim | any |
| | | | | [Amount in Rs.] | of claim | | covered | covered | related | voting | contingen | mutual | not | under | |
| | | | | | admitted | | by | by | party? | share in | t claim | dues, | admitted | verificati | |
| | | | | | | | security | guarante | | CoC | | that may | | on | |
| | | | | | | | interest | e | | | | be set-off | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | NIL | | | | | | | | | | |
| | | | | | IVIL | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | TOTAL | | | - | - | | - | | | - | - | - | - | - | |